

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6715
ANSWERED ON:10.05.2005
DEVELOPMENT OF TRIBAL SUB PLAN AREAS
Gamang Shri Giridhar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the name of the States already had adopted single line administration and single budget for tribal sub-plan areas so far;
- (b) the reasons for not accepting and adopting this concept in principle by other States so far;
- (c) whether the Government had examined the provision of Constitution relating to Scheduled Areas and Scheduled Tribes and discussed with concerned States for implementations; and
- (d) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) to (d) Information is being collected and will be laid on the table of the House.